

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) Nos. 1069-1070 of 2019

In the matter of:

Yogesh Mehra

....Appellant

Vs.

Vaayu Infrastructure LLP. & Ors.

....Respondents

Present:

Appellant: Mr. Alok Dhir, Ms. Varsha Banerjee, Advocates

Respondents: Mr. Shashank Agarwal, Mr. Satendra Rai, Advocates for R1.

Mr. R. Sudhinder, Ms. Ekta Bhasin, Mr. Raghav Shankar, Advocates for R2.

Mr. Sanjay Shorey, Director Legal, MCA for R3.

Mr. Rahul Kumar, Advocate for R4

Mr. Rakesh Tiwari, Advocate for R3

ORDER

(Through Virtual Mode)

26.11.2020: Due to paucity of time, the matter could not be taken up today.

List the appeals 'for hearing' on 18th December, 2020.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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